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करने के अनुदेश हैं । हालांकि मार्किट में यदि बैंकलॉग रहता है तो थोडा विलम्ब होने से इंकार नहीं किया जा सकता।

(घ) एल. पी. जी वितरकों के विरुद्ध सभी शिकायतों की जांच की जाती है और जहां ये सिद्ध होनी हैं, वहां विभणन अनुषासन मार्ग-निर्देशों एवं डीलरणिप करारों के ग्रंतगत कारवाई की जाती 15

## Expansion of Vijayawada and Tiru-pati Airports

640. DR. YELAMANCHILI SIVA-JI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the work of expansion of airports at Vijavawada and Tirupati in Andhra Pradesh is in progress;

(b) if so, what are the details thereof; and

(e) by when the work is likely to be completed at these airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHA-WAN): (a) Yes, Sir.

(b) The details of work to be executed are as fellows: ----

(1) Expansion and strengthen ing of Runway to 7500 feet.

(2) Widening and Strengthening of taxi-track;

(3) Widening and strengthening of apron;

(4) Construction of new terminal building at Vijayawada and new terminal building and control tower at Tirupati.

 $\blacksquare$  (c) The duration for completion of work is 30 months from the date of award of contract.

## Power supplied by N. T. P. C.

641. DR. YELAMANCHILI SIVA-JI: Will the Minister of ENERGY be pleased to state the details of power supplied by the National Thermal Power Corporation to various States, State-wise and year-wise, during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): The information regarding energy sent out to the various States from the National Thermal Power Corporation (NTPC)' power projects during the last 5 years is given below: ----

	1986-87 (MUs)	1987-88 (MUs)	1988-89 (MUs)	1989-90 (MUs)	1990-91 (Upto Dec., 90)(MUs
NORTHERN REGION		·	·	•	·
Uttar Pradesh.	3490	4545	5059	7110	6015
Rajasthan	901	1675	2195	2898	2252
Delhi	1114	1514	1538	2242	1728
Punjab	202	940	1192	1146	1049
Haryana	446	939.	1203	1590	1226
Himachal Pradesh	44	134	93	119	93
Chandigarh (UT)	7	11	111	169	100
Jammu & Kashmir	4	3	38	171	259

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1	1	2	3	4	5 6
WESTER	N REGION				/
Madhya	Pradesh	2055 24	430	3774 5	5134 4546
Maharas	htra	1207 4	475	'. 2255 3'	750 3312
		615 10	)66	1794 2	2356 2551
Goa		207 3	50	409 4	400 307
Dadra &	Nagar Haveli.				87 95
Daman &	& Diu	••			37 39
SOUTHE	RN REGION				
Andhra P	radesh	2009 16	530	1561 22	278 1093
Karnatak	ca	1165 14	410	1238 10	628 1159
Tamil N	adu	396		1293 24	447 2148
		229 4	24	485 7	729 508
EASTERN	N REGION				
West Be	ngal	110	62	428 55	57 444
Bihar		89	199	686 12	51 116
		64 26	60	227 18	8 70
Sikkim			2	5 2	26 3
*DVC (S	SYSTEM) '. ".	209 5	509	314 54	43 590

*DVC-has-been established by DVC Act 1948 for in-Bihar and West Bengal	the development of the Damodar Villey
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## Pending Complaints against LPG dealers in the Country

642. DR. YELAMANCHILI SIVA-JI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) how many complaints are pending against LPG dealers in the country, State-wise; and

(b) what is the nature of these complaints?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA-MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b) The effort involved in collecting

the information regarding the complaints pending against each of the 3738 LPG distributors operating as on 1-4-1990 all over the country. Statewise and the nature of these complaints, is not commensurate with the objective sought to be achieved.